

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-43-2020

United Tribals Associations Alliance
& Anr.

... Petitioners

Versus

The State of Goa & Ors.

... Respondents

Mr. Abhijit Gosavi, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. A. Kamat, Additional
Government Advocate for Respondent Nos.1 to 3.

Mr. P. Faldessai, Assistant Solicitor General of India for Respondent No.4.

**Coram:- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.**

Date : 27th August, 2020.

P.C.

Heard arguments.

2. Reserved for orders.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

at*